श्री मुख्तार अब्बास नक़वी : आप शोर मचाते रहे, चर्चा करने को तैयार नहीं हुए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Zero Hour. Shri A.K. Selvaraj. ... (Interruptions)...

श्री मुख्तार अब्बास नक़वी: मुझे लगता है कि आपने अभी जो बयान दिया ...(व्यवधान)... आप बहुत मेहनत करके आए हैं। ...(व्यवधान)... आप अपने साथियों को सलाह दें, तािक इनको सद्बुद्धि आए। ...(व्यवधान)... और देश की समस्याओं के प्रति सभी ईमानदारी से चर्चा करें। मैं केवल इतना ही कहना चाहता हूं।

MR. DEPUTY CHAIRMAN: Zero Hour. Shri A.K. Selvaraj. ... (Interruptions)...

## MATTER RAISED WITH PERMISSION

## Release of Central assistance for implementation of Athikadavu-Avinashi Flood Canal Scheme

SHRI A.K. SELVARAJ (Tamil Nadu): Sir, Athikadavu-Avinashi Flood Canal Scheme proposes to utilize the excess flood water of the Bhavani River from Pillur Dam. ...(Interruptions)... This Scheme is for the benefit of the people of the drought-prone district of Coimbatore, Tirupur and Erode. ... (Interruptions)... Once in two years, there is a surplus of 2 TMC of water in the river Bhavani during South-West Monsoon that drains unutilized into Bay of Bengal. ... (Interruptions)... This Scheme proposes construction of flood canal to carry the excess water to drought prone area of Karamadai, Mettupalayam, Annur and Sulur of Coimbatore district, Tirupur, Palladam Avinashi of Tirupur district and Bhavani Sagar, Perundurai and Nambiyar of Erode district. ... (Interruptions)... The flood canal will recharge 538 ponds, 71 lakes with the excess flood water. ... (Interruptions)... This will benefit recharge of underground water in the drought-hit areas. Now, the groundwater level in the above areas is below 1,000 feet. About 140 villages in three districts will be covered and there will be 50 lakh beneficiaries. ... (Interruptions)... Agriculture activities will improve and the existing acute shortage of drinking water problems will be solved by the same. This is a long-pending proposal with the Government. The estimated cost of the scheme is ₹ 1,862 crores. ...(Interruptions)... Our beloved leader, Dr. Puratchi Thalaivi Amma, has already met the hon. Prime Minister and requested that the scheme should be implemented as soon as possible. I request the Government to sanction the amount on a priority basis. Thank you, Sir.

- SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, I associate myself with the matter raised by the hon. Member. ...(Interruptions)...
- DR. V. MAITREYAN (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member. ... (Interruptions)...
- SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member. ...(Interruptions)...
- SHRI K.R. ARJUNAN (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member. ...(Interruptions)...
- SHRI T. RATHINAVEL (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member. ... (Interruptions)...
- DR. R. LAKSHMANAN (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member. ...(Interruptions)...
- MR. DEPUTY CHAIRMAN: Shri K. C. Tyagi. ... (*Interruptions*)... Mr. K. C. Tyagi, are you ready?
- SHRI K. C. TYAGI (Bihar): No, Sir. In protest, I am not reading it. ...(Interruptions)...
- MR. DEPUTY CHAIRMAN: Mr. Tyagi, do you want to make your Zero Hour mention? ... (Interruptions)...
- श्री के.सी. त्यागी: सर, मैं प्रोटेस्ट में अपने विषय को नहीं पढ़ रहा हूं। ...(व्यवधान)... सर, पहले हाउस को तो ऑर्डर में लाइए। ...(व्यवधान)...
  - MR. DEPUTY CHAIRMAN: The House is adjourned up to 12.00 hours.

The House then adjourned at thirty-six minutes past eleven of the clock.

The House reassembled at twelve of the clock,

MR. CHAIRMAN in the Chair.

## RE. DEMAND TO HAVE A DISCUSSION ON AN IMPORTANT ISSUE UNDER RULE 267

MR. CHAIRMAN: Question No. 336....(Interruptions)... Please....(Interruptions)... Please, for a change, have the Question Hour....(Interruptions)... Please....(Interruptions)... Please....(Interruptions)...